Annexure-2 Name of the corporate debtor: Richa Industries Limited; Date of commencement of liquidation: 11.06.2025; List of stakeholders as on: 28.08.2025

List of unsecured financial creditors

(Amount in ₹)

S1. No.	Name ofcreditor	Details of claimreceived		Details of claim admitted				Amount of contingent	Amount of any mutual dues, that	Amount of claim rejected	Amount of claim	Remarks, if any
		Dat e of rec eip t	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	claim	may be set off		under verificatio n	
1	ASHV Finance Limited (Formerly) Jain Sons Fin Lease Limited	.2018		.00	ed Creditor	0.00		Nil	Nil	-	-	Nil
2	Catalyst Trusteeship Services Limited	11.07 .2025	9,68,64,658.0 0	8,56,14,658 .00	Unsecur ed Creditor	0.00		Nil	Nil	1,12,50,000.00		FDR of Rs 1.125 Crores was already adjusted by Catalyst
3	Toyota Financial Services India Limited	02.07 .2025	66,52,564.00	66,26,834.0 0	Unsecur ed Creditor	0.00		Nil	Nil	25,730.00		Toyota has not relinquished the security and has opted to sell the vehicle on its own
4	Haryana State Industrial and Infrastructure Development Corporation Limited, IMT Manesar	15.07 .2025	45,59,089.00	44,11,801.0 0	Unsecur ed Financial Claim			Nil	Nil	1,47,288.00	-	Dues pertaining to enhancement of land rates
	TOTAL		16,25,95,858 .00	15,11,72,8 40.00		0.00	1.48%	Nil	Nil	1,14,23,018.00	-	Nil

Mohit ChawlaLiquidator
Richa Industries Limited
IBBI/IPA-001/IP-P00524/2017-2018/10949